

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 131**  
**(IB)-130(PB)/2022**  
**IA-5602/2022, IA/6617/ND/2023**

**IN THE MATTER OF:**

**Orbis Trusteeship Services Pvt  
Ltd**

**... Applicant/Petitioner**

**Versus**

**Gurinder Singh Sikka**

**... Respondent**

**Under Section: 95(1) IBC, 2016**

**Order delivered on 13.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,  
Adv. Sushrut Garg

**For the Respondent** :

**For the RP** : Adv. Hemant Sethi

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 14.06.2024 when the pending applications qua (IB)-1248(PB)/2018  
alongwith other connected matters.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**